Annexure-5 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020 Name of the corporate debtor: Ms. Jay Polypack Private Limited: Date of commencement of CIRP: 21.10.2020 NCLT order C.P. (IB) No. S87/NCLT/MIM/2018 dated 27.05.2020 List of creditors as on: 23.04.2021

List of operational creditors (Workmen)

		(A	mo	our	ıt	in	(₹)	

	Sl. No.	Name of authorised		Identification No.	Details o received	f claim	Details of claim admitted				Amount of any mutual	Amount of claim under	claim not	Remarks, if any	
		representative, if any				Amount claimed	Amount of claim admitted		Whether related party?	% voting share in CoC, if applicable	claim	dues, that may be set-off	verification	admitted	
ŀ															
ŀ															-
ŀ															
NIL															
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